

(9)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.C.P. NO. 458/93 in
O.A. NO. 1607/87

New Delhi this the 3rd day of January, 1994.

CORAM :

THE HON'BLE MR. JUSTICE V. S. MALIMATH, CHAIRMAN
THE HON'BLE MR. S. R. ADIGE, MEMBER (A)

Babudin, S/O Ramjan,
R/O Village Pali,
Tehsil Ballabgarh,
Distt. Faridabad.

Petitioner

By Advocate Shri M. K. Gupta

Versus

1. Shri A. K. Sharma,
Superintending Engineer,
Delhi Central Circle-V,
C.P.W.D., R. K. Puram,
New Delhi - 110066.

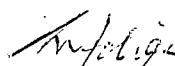
2. Shri K. C. Singh,
Executive Engineer,
Faridabad Central Division-I,
C.P.W.D., NH-IV,
Faridabad (Haryana). Respondents

O R D E R (ORAL)

Hon'ble Mr. Justice V. S. Malimath --

Dismissed as withdrawn with liberty to the
petitioner to approach the Tribunal as and when the
occasion arises.




(S. R. Adige)
Member (A)

(V. S. Malimath)
Chairman

/as/